

HIGH COURT OF DELHI
Shershah Road, New Delhi

5/3/24
7/2/24

No. _____/DHC/Gaz./G-3/NJA/2024

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar, Avenue Court, New
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

2010R

Judicial Branch

PNSES/RADC
07/02/2024

Sub: Nominations for Program No P-1392, P-1394, P-1397, P-1400, P-1401 & P-1404 at National Judicial Academy, Bhopal.

Sir,

I am directed to refer to your letter No.NJA/Dir./Ac.Prog/2023-24/1450 dated 01.07.2023, on the above subject, and to say that Hon'ble the Acting Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1392, P-1394, P-1397, P-1400, P-1401 & P-1404 scheduled to be held in the month of March & April, 2024 at National Judicial Academy, Bhopal:-

Prog. No.	Dates of the programme	Programme Name	Names of the nominated officers
P-1392	02.03.2024 to 03.03.2024	Conference on Matrimonial Laws	1. Mr. Devender Kumar, Judge, Family Court, Shahdara, KKD, Delhi 2. Mr. Kuldeep Narayan, Judge, Family Court, South-East, Saket, Delhi
P-1394	09.03.2024 to 10.03.2024	National Seminar on Criminal Justice Administration	1. Mr. Vipin Kharb, ASJ, South-East, Saket, Delhi 2. Mr. Kumar Rajat, ASJ, Shahdara, KKD, Delhi
P-1397	30.03.2024 to 31.03.2024	National Seminar for Presiding Officers of PMLA Courts	1. Mr. Ashwini Kr. Sarpal, Special Judge (PC Act) (CBI), RACC, New Delhi 2. Mr. Arun Bhardwaj, Special Judge (PC Act) (CBI), RACC, New Delhi
P-1400	13.04.2024 to 14.04.2024	National Conference on Interpretation of Statutes for District Judiciary	1. Mr. Arvind Kumar, District Judge (Commercial Court), East, KKD, Delhi 2. Ms. Hemani Malhotra, District Judge (Commercial Court), West, THC, Delhi
P-1401	20.04.2024 to 21.04.2024	National Seminar on Cyber Crime and Electronic Evidence	1. Ms. Rajani Ranga, CMM, North-West, Rohini, Delhi 2. Ms. Deepti Devesh, CMM, South-East, Saket, Delhi

P-1404	27.04.2024 to 28.04.2024	Workshop on Judgement Writing	1. Mr. Rakesh Kumar Singh, ADJ, North-West, Rohini, Delhi 2. Ms. Manu Vedwan, ADJ, North-East, KKD, Delhi
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Yours Sincerely,

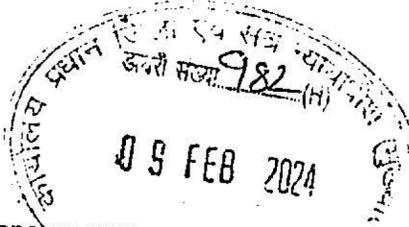
(Surender Pal)
Deputy Registrar (Gazette-IB)
for Registrar General

871-878
No. _____/DHC/Gaz./G-3/2024

Dated: 7/02/2024

Copy along with copy of letter dated 01.07.2023 of the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges and the Principal Judge, Family Courts (Headquarters) with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

1. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
2. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
6. The Principal District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
7. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
8. The Principal Judge, Family Courts (Headquarters), South-West District, Dwarka, New Delhi.



(Ashok Sharma)
Administrative Officer (J) (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE - CUM - SPECIAL JUDGE
(PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No. Misc./Trng./RACC/Gaz./2024/ 657-667 D Dated 08/02/2024

Copy forwarded for information and necessary action to:-

1. Sh. Achwini Kr. Sarpal, Ld. Spl. Judge (PC Act)(CBI)
2. Sh. Arun Bhardwaj, Ld. Spl. Judge (PC Act)(CBI)
3. The Drawing and Disbursing Officer, Central District, THC, Delhi.
4. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre and Protocol Branch, RACC, New Delhi.
5. The Website Committee, Tis Hazari Court, Delhi for uploading the same on the official website.

08.02.24
Officer In-charge (Judicial)
for Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.



R.G.

WS-1237
7-7-23

NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi
Director

Ref.: NJA/Dir./Ac.Prog./2023-24/1450
Dated: 1st July, 2023

Dear Chief Justice,

Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2023-24 from July, 2023 to May, 2024 [P-1348 to P-1408]

The 8th meeting of the National Judicial Academic Council (NJAC) was held on 13.05.2023 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2023-24 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2023-24.

A copy of the approved Academic Calendar for the AY: 2023-24 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2023-24. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the regular programmes (except special events) to be held during July, 2023 to May, 2024 in the academic year 2023-24.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region, CEELI programmes (SE-06, SE-08, SE-12 & SE-13), training of trainers programme (P-1403) and other special events only whereafter nominations would be needed.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

A.P. Sahi
(Justice A.P. Sahi)

DELHI HIGH COURT
Gazette Branch

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

Diary No. 2726
dated 11/7/23

JR(6743-7B) Sy. Regd. JUDGE
11/7/23

7.7.23

420/RJ
7/7/23

88/RJ
11/7/23

8-3
11/7/23

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

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Registered Office : Supreme Court of India, Tilak Marg, New Delhi - 110 001 (India)

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